

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

01. O.A No. 060/00327/2014 & MA 060/00477/2014

(Gulshan Jairath Vs. U.O.I)

21.04.2014

Present: Sh. Vishnav Gandhi, Advocate Vice Sh. Balraj Bhaskar, counsel for the applicant.

After arguing for sometime, the learned proxy counsel for the applicant made a statement at the bar that he may be permitted to withdraw the instant O.A with a liberty to file it afresh on the same cause of action.

Ordered accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

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